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**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : CP/8/2016  
NAME OF THE PETITIONER(S) : Eshaque & 3 Ors  
NAME OF THE RESPONDENT(S) : M/s. Biomass Briquetting Fuel Technologies Pvt ltd  
UNDER SECTION : 241(1), 242(4), 213, 447, 448, 444**

<b>S.No. NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
	<b>REPRESENTATION BY WHOM</b>	

**ORDER**

Counsels along with parties on both sides called but absent. No representation.  
Put up on 08.06.2017 at 10.30 A.M.

  
**(CH. MOHD. SHARIEF TARIQ)**  
**(MEMBER (JUDICIAL))**

  
**(K. ANANTHA PADMANABHA SWAMY)**  
**(MEMBER (JUDICIAL))**